

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 125/TT/2016

Subject : Determination of transmission tariff from COD to 31.3.2019 for (Asset-1): Central sector portion (2186.339 kms) and (Asset-2): BBMB (208.438 kms) for establishment of Fiber Optic communication system in Northern Region (2394.777 Kms)

Date of Hearing : 17.11.2016.

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 17 others

Parties present : Shri V.P. Rastogi, PGCIL
S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri M.M. Mondal, PGCIL
Shri Gaurav Gupta, PSPCL
Shri Pradeep Mishra, Advocate, Rajasthan Discoms
Shri M.K. Sharmaadv, Rajasthan Discoms

Record of Proceedings

The learned counsel of BRPL vide letter dated 11.11.2016 made a request for a short adjournment on account of some personal difficulty.

2. Taking into consideration the request of learned counsel of BRPL, the Commission directed to list the matter on 6.12.2016.

By order of the Commission

-sd-
(T. Rout)
Chief (Law)

